

Raising fund from Private Sector and Finance Industries for Power Reforms

137. SHRIMATI N. P. DURGA: Will the Minister of POWER be pleased to state:

(a) whether his Ministry proposes to raise a fund of one billion dollars from private sector and financial institutions for power reforms:

(b) if so, the aim and purpose of this fund;

(c) whether Non-Resident Indians will be approached for making contribution to this fund; and

(d) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRIMATI JAYAWANTI MEHTA) : (a) to (d) The World Bank and ADB have been providing financial assistance to some of the states to undertake power sector reforms!

The Power Finance Corporation (PFC) has also been providing financial assistance to the states for power sector reforms. The PFC has decided to explore the feasibility of raising equity in the market. The PFC has also prepared a Concept Paper on the possibility of creating an India Power Fund.

Inclusion of Kutch district under the APDP scheme

138. SHRI BACHANI LEKHRAJ : Will the Minister of POWER be pleased to state :

(a) whether it is a fact that Minister of Power while on a visit to the State of Gujarat has suggested that assistance be provided under the Accelerated Power Development Programme (APDP) and has assured that Kutch district would be covered under the special category scheme of 90 per cent grant and 10 per cent loan as against the normal pattern of assistance;

(b) if so, whether State Government requested the Ministry of Power in March, 2002 for inclusion of Kutch district under the Accelerated Power Development Programme (APDP);

(c) if so, the decision taken by Government; and

(d) if not, by when the final decision will be taken ?